

munication system in our advanced lines, did not work properly due to the fact that the wireless sets supplied to the fighting forces were old and outmoded; and

(b) if so, the steps taken by Government to improve our communication system?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) No. Whenever there were stray cases of failure of any communications link for a short duration, alternative means of communication were catered for.

(b) The question of improving our communication system is kept under constant review and steps are taken continuously to provide the Defence forces with more modern and more reliable communications equipment.

U.S. Arms coming to Pakistan through Iran

233. SHRI D. C. SHARMA:
SHRI SAMAR GUHA:
SHRI P. K. DEO:
SHRI RAGHUVIR SINGH
SHASTRI:
SHRI BAL RAJ MADHOK:
SHRI BASWANT:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Pakistan is going to receive bombers, tanks and other ammunition through Iran from the United States of America which an assurance was given by the President of U.S.A. during his stopover in Pakistan recently;

(b) whether it is also a fact that an Iranian General has visited Pakistan recently in this connection; and

(c) if so, the reaction of the Government of India thereto?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) The Government are aware of the attempts made

by Pakistan in the past to acquire U.S. arms and ammunition through Iran. However, we do not have any information about any assurance of the kind being given to Pakistan by the U.S. President.

(b) General Bahram Aryana, Chief of the Supreme Commander's Staff, Imperial Iranian Armed Forces, paid a 12 day visit to Pakistan at the invitation of the Commander-in-Chief of Pakistan. It is not, however, known whether this visit related to the supply of U.S. arms to Pakistan.

(c) Does not arise.

Pak. Letter to Security Council Accusing India

284. SHRI T. D. RAMABADRAN:
SHRI CHENGALRAYA
NAIDU:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Pakistan has sent a letter on the 29th December 1967 to the U.N. Security Council accusing India of a renewed campaign of oppression and victimization against the people of Kashmir:

(b) if so, the steps being taken by India's representative in U.N.O. to clear the mis-understanding created by the Pakistan's letter; and

(c) whether India has also protested to Pakistan in this regard?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) and (c). The Permanent Representative of India has written to the President of the Security Council on January 10, 1968 that Pakistan's letter refers to matters pertaining to the domestic jurisdiction of India which are of no concern of Pakistan

and amounts to gross interference in the internal affairs of India. He has pointed out that the allegations made in the Pakistan's letter are false and unwarranted and that the Government of India are not prepared to engage in any discussion or exchanges thereon.

Plan Outlay of Delhi Municipal Corporation for 1968-69

285. SHRI K. M. ABRAHAM:
SHRI SATYA NARAIN
SINGH:
SHRI NAMBIAR:

Will the PRIME MINISTER be pleased to state:

(a) whether the Plan outlay of Delhi Municipal Corporation for 1968-69 has been cut drastically;

(b) if so, what is the total plan outlay; and

(c) the reasons for the cut?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (b) The information in regard to Plan outlay for Delhi Municipal Corporation for 1968-69 is awaited from Delhi Administration.

(a) and (c). Do not arise.

सूचना और प्रसारण मंत्रालय में संसद्-कार्य सहायक का पद

286. श्री रामवरण : क्या सूचना तथा प्रसारण मंत्री 31 जुलाई, 1967 के अतारंकित प्रश्न संख्या 7386 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) उनके मंत्रालय में संसद्-कार्य सहायकों का स्थानान्तरण लोक हित में किस तारीख तक किया जायेगा ; और

(ख) 7 मई, 1951 से कार्य कर रहे व्यक्ति की शिक्षा संबंधी ग्रहंताएं क्या हैं और उसे विशेष भत्ते तथा समायोपरी भत्ते के रूप में कितनी धनराशि मिली है ?

सूचना तथा प्रसारण मंत्री (श्रीके०के० शाह): (क) स्थिति का समय समय पर पुनर्विलोकन किया जा रहा है और पदधारी को जन-हित में रखा जा रहा है। मंत्रालय में केवल एक ही संसद्-कार्य सहायक है और उसको बदलने का कोई प्रस्ताव नहीं है।

(ख) बी०ए०, 7,506 रुपये 10 पैसे। इस राशि में अप्रैल, 1953 से मार्च, 1954 और अप्रैल, 1958 से मई, 1961 तक दिये गये भत्ते शामिल नहीं हैं क्योंकि इस अवधि के आंकड़े तुरन्त उपलब्ध नहीं हैं।

Land and Airspace Violations by China

287. SHRI YASHPAL SINGH:
SHRI VISHWA NATH
PANDEY:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that there has been an increase in the land and air violations of the Indian territory by China during the last six months; and

(b) if so, the measures taken by Government in this regard?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) During the past six months the Chinese committed 12 land intrusions on Indian and Sikkimese territory, the bulk being during the period of the Nathu La incidents of August and September 1967. One violation of August and September 1967. One violation of Indian air space was also committed by the Chinese. Against these land and air violations